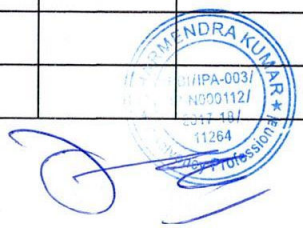
Annexure-6

Name of the Corporate Debtor: Nipman Fastener Industries Private Limited.; Date of Commencement of Liquidation: 08-01-2026; List of stakeholders Version 4 as on : 24.09.2026

List of operational creditors (other than Workmen, Employees and Government Dues)

S.No.	Name of Creditor	Date of Claim received		Details of Claims Admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of Claim under Verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share/ Participation Rights in CoC					
1	DLF Towers, Jasola	13/02/2026	3,534,006	3,534,006	Maintenance and Electricity Dues	No	0.15%	N/A	N/A	-	-	
2	Hightech Metal Propietorship of Lalit Kumar	19/02/2026	3,224,440	2,780,874	Job Work (Work Orders)	No	0.12%	NIL	N/A	-	443,566	Please refer to the Note No. 2 provided below
3	Tata Capital Limited (Transfree of Tata Capital Financial Services Limited)	19/02/2026	3,319,513	3,319,513			0.14%	NIL	N/A	-	-	
4	M/s Hi Tech Ferrous & Non Ferrous India Private Limited	4/5/2026	402,431,454	85,743,395			3.59%	NIL	N/A		316,688,059	The Claim is under verification due to observation of certain shortcoming in the book of the CD and the Claim Filed
5	Joneja Bright Steels Pvt Ltd.	10/05/2023	66,505,346	66,505,346			2.79%	NIL	N/A		-	
6	M/S Shri Chari Wires	09/05/2023	60,036,432	60,036,432			2.52%	NIL	N/A		-	
7	M/S Industrial Chemicals	10/05/2023	11,083,590	11,083,590			0.46%	NIL	N/A		-	
8	M/s Saini Enterprises	11/05/2023	5,686,680	1,339,847			0.06%	NIL	N/A	-	4,346,833	interest charged more than the applicable rate
9	Orion Fasteners Pvt. Ltd	10/05/2023	2,357,385	2,357,385			0.10%	NIL	N/A		-	
10	Indian Industrial Security Services	08/05/2023	1,192,553	1,192,553			0.05%	NIL	N/A		-	



11	M/S Prisha Enterprises	10/05/2023	1,020,851	1,020,851			0.04%	NIL	N/A		-	
12	Rathi Enterprises	10/05/2023	672,000	672,000			0.03%	NIL	N/A		-	
13	Bawal Indane	09/05/2023	399,006	399,006			0.02%	NIL	N/A		-	
14	M/S Shivalik Traders		298,230	298,230			0.01%	NIL	N/A		-	
15	Crest Valuation Services Pvt. Ltd	10/05/2023	295,000	295,000			0.01%	NIL	N/A		-	
16	Bombay Intelligence Security (India) Ltd.	11/05/2023	261,184	261,184			0.01%	NIL	N/A		-	
17	Gopal Singh	04/06/2023	68,794	68,794			0.00%	NIL	N/A		-	charges taken till the date of filing claim
18	Wisdom Industrial Services	08/05/2023	1,869,456	1,869,456			0.08%	NIL	N/A		-	
19	Naveen Rasayan	27/05/2023	5,215,537				0.00%	NIL	N/A	-	5,215,537	No documentary evidences shared with the mail and clarification not proved even after 5 reminders
20	SILTRRONIX	11/05/2023	6,972,497	6,972,497			0.29%	NIL	N/A		-	
21	Wisdom Industrial Services	08/05/2023	32,165				0.00%	NIL	N/A	-	32,165	
22	Aman Enterprises	11/05/2023	2,216,870	2,216,870			0.09%	NIL	N/A		-	
23	Vijender Sharma & Co, Cost Accountants	07/08/2023	147,500	147,500			0.01%	NIL	N/A		-	
24	Sarabjeet Industries	19/07/2023	5,870,411	5,870,411			0.25%	NIL	N/A		-	
25	Kamal CED Solutions LLP	10/05/2023	537,657	537,657			0.02%	NIL	N/A		-	
26	Ajay Transport Company	23/05/2023	5,015,406	5,015,406			0.21%	NIL	N/A		-	
27	Atotech India Pvt Ltd	22/09/2023	1,735,262	1,735,262			0.07%	NIL	N/A		-	



28	Balaji Engineering Works	20/05/2023	2,031,485	2,031,485			0.09%	NIL	N/A		-	
29	Blue Horse Interiors	09/12/2023	2,695,566	2,695,566			0.11%	NIL	N/A		-	
30	3T Industrial Solutions Pvt Ltd	26/12/2023	748,659	748,659			0.03%	NIL	N/A		-	
31	Neha Transport Service	10/05/2023	4,409,768	-			0.00%	NIL	N/A		4,409,768	
			-	-							-	
		TOTAL	**601,884,703**	**270,748,775**		**-**	**11.34%**	**-**	**-**	**-**	**331,135,928**	

Note :

1 List of creditors is subject to revision/further verification on subsequent receipt of further information/ details/records

2 Section 16 of MSME Act procides that "where any buyer fails to make payment of the amount to the supplier, as required under section 15, the buyer shall, notwithstanding anything contained in any agreement between the buyer and the supplier or in any law for the time being in force, be liable to pay compound interest with monthly rests to the supplier on that amount from the appointed day or, as the case may be, from the date immediately following the date agreed upon, at three times of the bank rate notified by the Reserve Bank.

Based on the copy of Invoices submitted it is understood that no date was agreed upon among with parties for payment of outstanding dues. Therefore, Interest on delayed payment cannot be considered.

3 Participation Right as per Code read with Regulation only if Debt is more than 10% of the Aggregate Debt.

